

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

**Item No. 215**

**(IB)-418(ND)18**

**IA/3770/2020, IA/3983/2020, IA/173/2021, IA/616/2021,  
IA/1164/2021, Appeal/13/2021, IA-2559/2021, I.A. NO. 2255/2021,  
I.A2255/2021 & IA/1982/2021**

**IN THE MATTER OF:**

**M/s. Alloys & Metals (INDIA)**

...

**Applicant/Petitioner**

**Versus**

**M/s. Hindustan Paper Corporation Ltd.**

...

**Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 07.07.2021**

**CORAM:**

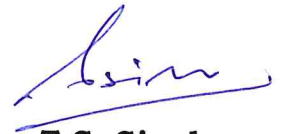
**SHRI. ABNI RANJAN KUMAR SINHA  
HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:** Avijit Roy, Rana S. Biswas and Sunil Sarma, Advocates, Siddharth Seem- for Applicants, Mr. Anand Varma, Adv and Ms Apoorva Pandey, Adv for Applicants, Mr. Anuj Jhawar, Advocate and Mr. Manmeet Singh, Advocates for Applicant.

**ORDER**

**Renotify this matter on 22.07.2021.**



**T.S. Singh**

**(Court Officer)**